

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/1089/2020
MA. 350/605/2020

Date of order: 03.12.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Neeraj Kumar Sinha & 5 Ors.

.....Applicants.

Vs.

1. Union of India, service through the General Manager, Eastern Railway, Fairlie Place, Kolkata- 700001.
2. Senior Divisional Personnel Officer, Eastern Railway, Asansol Division, P.O+ P.S.- Asansol, Dist- Asansol.
3. Senior Divisional Operation Manager, Eastern Railway, Asansol Division, P.O +P.S. Asansol, Dist- Asansol.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel
Ms. P. Monday, Counsel

For the Respondents : Ms. T. Das, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both at length.

2. MA. 350/605/2020 filed by the applicants for joint prosecution is allowed.
3. Ld. Counsel for applicants seek a direction upon the respondents restraining them from filling up the promotional posts of Loco Pilot electrical department.

4. Ld. Counsel for respondents submits that no promotion order has yet been issued as yet and that only a provisional seniority list has been published.

5. Ld. Counsel for the applicant would seek liberty of this Tribunal to prefer a comprehensive representation to the competent respondent authorities to highlight and seek redressal of their grievances and meanwhile to stay any promotion to Loco Pilot.

6. In view of the submission, we feel it expedient in the interest of justice to dispose of the OA with liberty to the applicants to prefer a comprehensive representation to the competent respondent authority within a period of 10 days from the date of receipt of a copy of this order and in the event such representation is preferred by the applicants, a direction upon the competent respondent authority to consider their grievances in the light of RBE. No. 69/2006 and in accordance with law and to pass appropriate orders within a period of 10 days and communicate the decision thereof to the applicants thereafter, before finalization of the seniority list and according any promotion to the posts of Loco Pilot.

7. It is made clear that we have not entered into the merits of the matter and therefore all the points to be raised in the representation are kept open for the authorities to consider.



OA 350/1089/2020
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8. With the above directions, the OA is disposed of. No costs.

MA also stands disposed of.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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